

(b) if so, the reasons for taking the decisions?

The Minister of Commerce (Shri Manubhai Shah): (a) Yes, Sir.

(b) As a matter of policy it has been accepted by the Union Government that quality control should be extended to different items of the country's export. In keeping with this policy it is intended to introduce quality control on ginger and turmeric for export very soon on a compulsory basis. Actually, in order to provide for the development of the country's export trade through quality control and inspection an Act was passed by Parliament last year called the Export (Quality Control and Inspection) Act, 1963.

आयात किये गये नमक की कीमत

619. श्री प्रकाशवीर शास्त्री क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) पाकिस्तान से जो सेंधा नमक भारत में आ रहा है उसका लागत मूल्य कितना बैठता है ;

(ख) क्या यह सच है कि लागत मूल्य से कहीं अधिक बड़े हुए दामों पर दिल्ली और दूसरे स्थानों पर वह बेचा जा रहा है ; और

(ग) क्या सरकार ने इस सम्बन्ध में कोई कार्यवाही की है ?

वाणिज्य मंत्री (श्री मनुभाई शाह) :

(क) 26.80 रु० प्रति मी० टन बागहरे तक निष्प्रभार ।

(ख) जी, हाँ ।

(ग) सरकार द्वारा कोई कार्यवाही आवश्यक नहीं है क्योंकि उपभोक्ताओं से ली जाने वाली कीमत उचित समझी जाती है ।

1603 (Ai) LSD—4.

Phosphoric Acid Plant

620. Shri P. C. Borooah: Will the Minister of Industry and Supply be pleased to state:

(a) whether a Phosphoric Acid Plant is proposed to be set up in Gujarat with Japanese Collaboration;

(b) if so, the terms of the collaboration; and

(c) the cost and capacity of the Plant?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): (a) No, Sir. It is however, being examined if machinery for phosphoric acid can be supplied by a Japanese firm.

(b) and (c). Do not arise.

Exports

621. { **Shrimati Renuka**
Barkataki:
Shrimati Laxmi Bai;

Will the Minister of Commerce be pleased to state:

(a) whether there is any proposal to rationalise the present tariff structure in order to stimulate exports; and

(b) if so, the high-lights of the scheme?

The Minister of Commerce (Shri Manubhai Shah): (a) and (b). The Government of India have recently set up a Committee with Shri S. Subramanian, formerly Director General of Commercial Intelligence and Statistics, as Chairman, to examine the present structure of the Indian Customs Tariff and to advise Government regarding the lines on which the Tariff should be revised. While examining the structure of the import tariff, the Committee will devote special attention to the classification of machinery items of interest to manufacturing industries.

So far as the Export Tariff Schedule itself is concerned, out of the

23 items included therein, only certain varieties of raw cotton, hard cotton waste and mercury are at present subject to export duty. The Committee is required to recommend suitable amendments to the classifications and nomenclature of this Schedule also.

International Organisation for Standardisation

622. Shri Ram Harkh Yadav: Will the Minister of **Industry and Supply** be pleased to state:

(a) whether it is a fact that the International Organization for Standardization held a Conference in Delhi during this month;

(b) if so, the details of the programme; and

(c) the matters discussed thereat?

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): (a) Yes, Sir. The Sixth Triennial General Assembly and associated meetings of the International Organisation for Standardisation were held in Vigyan Bhavan, New Delhi, from 8th to 21st November, 1964.

(b) A statement showing the meetings held by I.S.O. General Assembly, I.S.O. Council and Standing Committees on different subjects is placed on the Table of the House. [*Placed in Library. See No. LT-3486/64.*]

(c) The I.S.O. Council reviewed the progress of work since the last Council meeting (June 1963) and noted that 80 new I.S.O. recommendations (Standards) had been approved. These standards cover important subjects such as Manganese Ores, Material for Textile Industry, Automobiles, Ship-building, Paints and Varnishes, Essential Oils, Machine tools and Gymnastics and sports equipments. The Council set up five new technical committees to deal with new subjects taken up for standardisation.

The subjects discussed in technical committees included agricultural and food products, stimulant foods, steel and structural steel sections, iron and manganese ores, nuts and bolts.

The General Assembly of I.S.O. elected five member bodies for a period of three years 1965-67 to the I.S.O. Council. It also unanimously elected Shri J. J. Ghandy of India as President of I.S.O. for a term of three years 1965-67.

Vacancies for S.C. and S.T.

623. Shri Balkrishna Wasnik: Will the Minister of **Railways** be pleased to state:

(a) whether the carry forward rule for the vacancies reserved for the Scheduled Castes and Scheduled Tribes has been amended; and

(b) if so, the nature of the amendment?

The Minister of State in the Ministry of Railways (Dr. Ram Subhag Singh): (a) Yes.

(b) It has now been laid down that in no year of recruitment shall the number of normal reserved vacancies and the "carried forward" reserved vacancies together exceed 45 per cent of the total number of vacancies. The surplus above 45 per cent shall be carried forward to subsequent years of recruitment subject to the condition that the particular vacancies carried forward do not become time barred due to their becoming more than two years old.

Geological Survey of Chanda

624. Shri Balkrishna Wasnik: Will the Minister of **Steel and Mines** be pleased to state:

(a) whether any survey has been carried out by the Geological Survey of India in the district of Chanda (Maharashtra); and

(b) if so, whether any workable deposits of any mineral have been found?